F. No. 12-11 / CESTAT/CPIO-ND/VPP/2013 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

To	
10,	Shy A-K. Soun
	F-1303, Celebrilies Homes
	Palan Vilar
	F-1303 Celebrilies Homes Palan Vilor, 122017

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. 13 117 6 and our ID No. 12 117 of the information received from 10 (12 h) containing is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 826/@2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

RA-826/= may be depressed in accounts section. pe in Receipt no.

Central Public Information Officer

## F.NO.32(33) MISC/RTI-SM/2017 CUSTOMS, EXCISE & SERVCICE TAX APPELLATE TRIBUNAL, West Block No.2, R.K.Puram, New Delhi. SM APPEAL BRANCH. NOTE

Subject: Information sought by Shri A.K. Jain, Advocate under RTI Act 2005-reg.

Please refer to note dated 07/02/2017 of CPIO issued under I.D. No.12-11/17 on the captioned subject.

Photo copies of all the documents of the subject appeal file (413 pages in total) are hereby forwarded for onward transmission to the applicant after receipt of appropriate charges as envisaged under RTI Act, 2005.

Technical Officer Single Member Branch

Date: 16/02/2017.

To,
The CPIO/Assistant Registrar
New Delhi.

Enclose: As above (413 page)

A SOLIN

## मि.सं. 12 / (सीस्टैट/सी.पी.आई.ओ./न.दि./वि.प.पा./20 / 📜 सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण पश्चिम खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांक:- 4/2//2 आई.डी. नं.- 12 11 2017

विषयः- सूचना का अधिकार अधिनियम, 2005 के तहत मांगी गयी सूचना के संदर्भ में। महोदय/महोदया,

	सूचना	का	अधिकार	अधिनिः	यम,	2005	के	तह	त	श्री/श्रीव	<del>1ती/क</del> ्.
Dogo	जेन		अधिकार के दि. <u>अ।</u>	1/17 (	6 1/2	)के सू	चना के	अधि	कार	आवेदन	संख्या
			(प्रतिसंलग्न)	'द्वारा	मांगी	गयी	सूचना/त	नेखा	का	संबंध	आपके
अनुभास से	संबंधित है	1									

अतः उपर्युक्त दिनांक 13/1/12 सूचना का अधिकार आवेदन संख्या \_ लोक सूचना अधिकारी आई. डी. सं. 12-11 202 को सम केन्दीय लोक सूचना अधिकारी की हैसियत से सूचना के अधिकार अधिनिय, 2005 के खण्ड 5(5) के साथ पढ़े जाने वाला खण्ड 5(4) के तहत आपको सटीक एवं पैरान्सार सूचना/रिकार्ड/निरीक्षण दिनांक 👤 भार तक या उससे पहले समयाविध के भीतर प्रदान करने तथा अधौहस्ताक्षरी को स्चित करने के अनुरोध के साथ अग्रेषित की जा रही है। अन्यथा, सूचना देने में देरी एवं दण्ड के लिए सूचना के अधिकार अधिनियम, 2005 के खण्ड 20 के तहत आप स्वयं जिम्मेदार होंगे। आपसे पूनः अनुरोध है कि आप दिनांक 23.05.2013 को परिचालित दि. 12.02.2013 के ओ.एम सं. 12/31/2013-आई.आर. का पालन करें।

सूचना:- बाहरी बेंचों से संबंधित सूचनाएं रिकार्ड की जानकारी हेत् सूचना के अधिकार के आवेदन बाहरी बेंचों के नामित केन्द्रीय लोक सूचना अधिकारियों से अलग से ली जाएं।

संलग्नकः- उपर्युक्त

केंद्रीय लोक सुचना अधिकारी

ATE TRIBURAL

प्रतिः-

1. 4814a Undar ( Rad Giga	99
2	
3	CUSTOMS EVOLA
4.	NEW DELMI-110056
DV 41712- ceft 20 20 377,	- 9 FEB 2017
194-1303, AMBEREINE	SIGN. (DISPATCH SECTION
9/2/17 Han 122017 - 5-4nile	ULC HONV
9/2/17 Pan - 122017 - Junia	
	,

504/CK/2017. IDNO-

Date: 31.01.2017

IPNO- 12-11/2017

The CPIO,

**CESTAT, West Block No. 2,** 

R.K. Puram,

**New Delhi** 



## **SUBJECT: INFORMATION REQUIRED UNDER THE RTI ACT, 2005**

Sir,

Undersigned may please be provided with the following information from your goodself under the Right to Information Act, 2005:-

"Copy of the entire appeal file in Appeal No. 724/2005 CU-SM filed by M/s Texcomash Exports, New Delhi"

My representative Mr. Parsuram shall collect the papers on payment of the photocopying charges as are quantified by your good office.

A mandatory fee of Rs. 10/- vide IPO Nos. 70C 478601 & 70C 478602 is being enclosed.

Yours Sincerely,

(A K Jain)

Advocate

F-1303, Celebrity Homes,

Palam Vihar,

Gurgaon - 122 017

0124-4030943

Mobile: 09810019781 email:akjain2004@rediffmail.com